

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO. 4259
TO BE ANSWERED ON THE 11th AUGUST, 2016**

PREFERENTIAL RIGHT TO MINING EXPLORATION FIRMS

4259. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of **MINES** be pleased to state:

- (a) whether the Union Government proposes to reimburse the costs to mining firms that fail to find adequate mineral wealth and offer them a share of the revenue from the blocks where they do strike valuable reserves to make exploration more attractive for private players in the country, if so, the details thereof;
- (b) whether the exploration firms are not to enjoy any preferential right to the blocks where they find viable mineral reserves or be eligible for direct compensation from firms that end up operating the mines they discover, if so, the details thereof and the reasons therefor; and
- (c) the present status in this regard along with Committees/Task Forces set up and recommendations received, if any?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES, POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c): The Mines and Minerals (Development and Regulation) Amendment Act, 2015 (MMDR Amendment Act, 2015) has two specific provisions for mineral exploration viz. Non-exclusive Reconnaissance Permit [NERP] and Prospecting License-cum-Mining Lease [PL-cum-ML] through which private sector can participate in mineral exploration. However, the holder of such NERP shall not be entitled to any claim for grant of Prospecting Licence-cum-Mining Lease (PL-cum-ML) or Mining Lease (ML).

The National Mineral Exploration Policy-2016 (NMEP) proposes incentivization of explorers in the way of providing normative costs for the operations carried out during mineral exploration and sharing of revenue in case of successful auction of mining blocks.

SBI Capital Market Limited (SBICAP) has been appointed as the consultant by the Ministry of Mines for developing the procedural and contractual framework for engagement of private firms in mineral exploration under the provisions of the NMEP.

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